

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 02nd June, 2023

NO. HC.VII-167(Pt.-VIII)/2014/ 5014 /A ##### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the "**Seminar cum Workshop on Drug Abuse**" scheduled to be held at LNJN National Institute of Criminology and Forensic Science, NFSU Delhi Campus, Rohini, Delhi from **26th to 28th June, 2023**.

Sl. No.	Name & Designation of Judicial Officers	Mobile No.	Email-id
1.	Shri Syed Burhanur Rahman, Addl. District and Sessions Judge, Dhubri	88760-41204	syedburhanurrahman26@gmail.com
2.	Smti. Tripti Ari, Addl. District and Sessions Judge (FTC), Karimganj	94350-83170	ari_tripti@yahoo.co.in

The nominated Officers are requested to submit a report after the completion of the programme.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/ 5015-5028 /A, dated 02-06-2023

Copy for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules].

3. The Registrar (Admin./Vig./Esstt.), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Dhubri/Karimganj

(He/She is requested to inform the nominated Judicial Officer(s) under his/ her control about this Notification).

6. Shri Syed Burhanur Rahman, Addl. District and Sessions Judge, Dhubri.
7. Smti. Tripti Ari, Addl. District and Sessions Judge (FTC), Karimganj.

It is for information that for the aforesaid training the participants will be provided with hostel accommodation on single occupancy basis. Further, nominated participants must not proceed without acceptance of nomination.

8. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
9. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
10. Prof. (Dr.) Ikramul Haque, Deputy Director(Trg.), LNJN National Institute of Criminology and Forensic Science, NFSU Delhi Campus, Delhi- 110085.
11. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
12. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
02.06.23

REGISTRAR (JUDICIAL)